## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4033 ANSWERED ON:18.12.2012 TRIPARTITE AGREEMENT Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a tripartite Memorandum of Settlement has been signed among Central Government, State Government of Assam and the representatives of Dima Halim Daoga (DHD) in the recent past;
- (b) if so, the details of the salient features thereof; and
- (c) the extent to which normalcy in the region is likely to be restored after the implementation of the provisions of such settlements?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. A Memorandum of Settlement (MoS) was signed among the Central Government, Government of Assam and the factions of Dima Halam Daogah (DHD) on 08.10.2012. The salient features of MoS are:-
- (i) Setting up of a committee under Assam Legislative Assembly as envisaged under Article 371B of the Constitution of India for council set up in Dima Hasao District;
- (ii) Renaming of existing Council as Dima Hasao Autonomous Territorial Council (DHATC) and also increasing seats in the council;
- (iii) Setting up of Village Councils for deepening democratic process at the grass root level;
- (iv) Transfer of additional subjects by the State of Assam to the Council along with legislation and executive powers;
- (v) Setting up of a body like State Finance Commission (SFC) and consideration of higher fund allocation to the council to undertake viable development activity within Council area.
- (vi) Strict adherence to establish norms of financial management, proper audit of the accounts, etc.
- (vii) Measures for socio-economic, education, health, and cultural development;
- (viii) Special economic package of Rs. 200 crore (Rs.40 cr. p.a.) over and above the plan fund over the next 5 years to DHATC for identified projects;
- (ix) Improvement of road connectivity, water supply and supply of power in Dima Hasao District under existing schemes;
- (x) Providing one-time grant for capacity building in DHATC for preparation of DPR etc.
- (xi) Rehabilitation of DHD cadres; etc.
- (c): Normalcy has been restored in Dima Hasao District to a great extent. Action has been initiated for implementation of MoS ensuring speedier socio, economic, educational and cultural development in the area.